### F. No. 13-16/ CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066



CPIO ID No. 13-16/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

>

Please refer to your RTI application No. DOREV/R/2018/50444/2 dated 12/03/2018, and our ID No. 13-16/2018, the information received from **DR (Admin)** containing 01 page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

#### Note:

RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

CESTAT, New Delhi Date: 19.04.2018

То

1. Sh. Anil Kumar Neemla Jamwaramgrah, Jaipur, Rajasthan-303507

Copy to: For information

2. Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001

016

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI-110066

2 0 APR 2018

SIGN\_(DISPATCH SECTION)

(5)

# F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66

Dated: 16.04.2018 I.D. No. 13-16/2018

Sir,

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application filed by Shri Anil Kumar, received from the Ministry in CPIO I.D. No. 13-16/2018, the information sought by the applicant as per application as on date, is as under:

1. Total vacancy reported under SSC Stenographer 2017 Grade C  $$\operatorname{ST}$$  1

OBC 3

2. Total vacancy reported under SSC Stenographer 2017 Grade D  $\,$  OBC  $\,$  2

Yours faithfully,

(Bineesh Kumar K.S.)

Deputy Registrar (Admn.)

To

CPIO/A.R., C.E.S.T.A.T., N.Delhi.

Re) 17/4/18

### F. No. 13-16/ CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066



CPIO ID No. 13-16/2018

Subject: Information sought under RTI Act, 2005. Sir/Madam,

Please refer to RTI application of Shri/Smt. Sanjay Sharma (No. DOREV/R/2018/50444/2 dated 12/03/2018) received by transfer from U.S. Ad.1C, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. 13-16/2018 is forwarded herewith to you as CPIO under section 5(4), with request to provide the correct and para wise information/inspection on or before 06.04.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

If the information is not with your section or you, please reply from where it may be retrieved, without delay within 05 days.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

CESTAT New Delhi Date: 22.03.2018

For Compliance to

1. DR (Admin/)

Copy to: (For Information)

1. Sh. Anil Kumar Neemla Jamwaramgrah, Jaipur, Rajasthan-303507

2. Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue,

North Block, New Delhi-110001

CPIDID - 13-16/2018

Ru 1 21/3/18

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F. No. R.20011/47/2018-Ad.1C (CESTAT)
Government of India
Ministry of Finance
Department of Revenue
\*\*\*\*\*

New Delhi, 15th March, 2018

To

The CPIO, CESTAT, West Block No. 2, R.K. Puram, New Delhi-66.

Subject: Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

Please find enclosed herewith an RTI application dated 12.03.2018 of Sh. Anil Kumar, Rajasthan received in this office on 14.03.2018. The same is being transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S. Bhowmick)

Under Secretary to the Govt. of India/CPIO

Tel: 23095369

F.No - R. 200 11/47/2018 - CGSTAT

## RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण DOREV/R

Date of Receipt (प्राप्ति 12/03/2018 की तारीख) :

संख्या): /2018/50444/2

Online Receipt Type of Receipt (रसीद का प्रकार) :

Language of Request English

(अनुरोध की भाषा):

Name (नाम): Anil Kumar

Gender (लिंग): Male

Address (पता): Neemla jamwaramgrah, Jaipur, Rajasthan, Pin:303507

State (राज्य): Rajasthan

Country (देश): India

Phone Number (फोन नंबर): Details not provided

Mobile Number +91-7689077491

(मोबाईल नंबर) :

Email-ID (ईमेल-आईडी): meenadocuments76@gmail.com

Status (स्थिति)(Rural/Urban): Rural

Education Status: Graduate

Is Requester Below Poverty Line Yes ? (क्या आवेदक गरीबी रेखा से नीचे

Citizenship Status

Indian

का है?) :

(नागरिकता)

Amount Paid (राशि का भुगतान) :

0) (original recipient)

Mode of Payment Payment Gateway

(भुगतान का प्रकार)

Request Pertains to (अनुरोध S.Bhomick US(AD.IC) निम्नलिखित संबंधित है):

Please give me satisfied answer of my questions given below as soon as possible with pointwise

1-- finally reported vacancy is under SSC Stenographer 2017 in All the departments under department of Revenue like cbdt CBEC CESTAT of grade d and grade c

Information Sought (जानकारी

मांगी):

2-- and please provide me vacancies reported to SSC is category wise ST SC OBC general for grade c and Grade D

3-- if possible please provide me all the zones vacancies under SSC Stenographer 2017 category wise which was reported to SSC till today

Please give me satisfied answer of my questions given below as soon as possible with pointwise

Original RTI Text (मूल आरटीआई

1-- finally reported vacancy is under SSC Stenographer 2017 in

SO (AD.IC) ms Human sh Kishan sh. Neary

14-03-2018, 12:

1 of 2

All the departments under department of Revenue like cbdt CBEC CESTAT of grade d and grade c

2-- and please provide me vacancies reported to SSC is category wise ST SC OBC general for grade c and Grade D

3-- if possible please provide me all the zones vacancies under SSC Stenographer 2017 category wise which was reported to SSC till today

Print Save Close